

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.4395  
TO BE ANSWERED ON 14.12.2016**

**TROLLEYS/KHOMCHAS ON PLATFORMS**

**4395. SHRI C.N. JAYADEVAN:**

**Will the Minister of RAILWAYS be pleased to state:**

**(a) whether the Government is aware that a large number of trolleys have been evicted under Agra division and at the same time trolleys are allowed to station in the middle of platforms at Hazrat Nizamuddin, Sarai Rohilla and New Delhi railway stations in violation of the declaration of the Ministry; and**

**(b) if so, the details thereof and the reasons therefor and action taken, if any, in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI RAJEN GOHAIN)**

**(a) & (b): To ensure free movement of passengers on platforms and at the same time adequate facilities for providing food to the passengers, Zonal Railways have been advised to prepare a Master Plan specifying desirable scale of catering facilities to be provided as per Catering Policy 2010. In order to decongest few stations of Agra Division, the trolleys that were in excess to the desired scale have been closed. As each Zonal Railway prepares its Master Plan based on the requirement of travelling passengers, the trolleys within the desired scale have been allowed at other stations including Hazrat Nizamuddin, Sarai Rohilla and New Delhi railway stations.**

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